

(c) The details of actual power supply position in the State of Jammu & Kashmir during June 1998 and July 1998 (upto 20th) are as under:—

	Energy (MU)		Peak Demand (MW)	
	June '98	July '98 (1st to 20th)	June '98	July '98 (1st to 20th)
Requirement	425	263	929	835
Availability	420	260	839	785
Shortage	5	3	90	50
(%)	(1.2)	(1.1)	(9.7)	(6.0)

Jammu & Kashmir meets its power requirement from its own generating stations, share from the central stations in the Northern Region and assistance from neighbouring States/region.

(d) and (e) A capacity addition of 120 MW capacity (Upper Sindh-II & III, Chanani II, Sewa III and Pahalgaoon) in the State Sector is envisaged in Jammu & Kashmir during Ninth Plan.

In addition, Jammu & Kashmir will get the benefit from Dulhasti hydro electric project (350 MW) under execution in the state and other regional power projects in Northern Region in Central sector under execution during Ninth Plan. Other measures taken to improve the availability of power in Jammu & Kashmir include maximising generation from existing capacity, reduction in transmission and distribution losses, effective demand side management, energy conservation measures and arranging assistance from neighbouring States/region.

#### **Proposal for Sethusamuthram Project**

5706. SHRI N. DENNIS: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether there are proposals under the consideration of the Government to take up the Sethusamuthram project for implementation;

(b) if so, the details thereof; and

(c) whether the Government have sought the assistance of the Dutch Government for Technical Assistance for preparing the feasibility report for the Sethusamuthram project; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN):

(a) No investment proposal is under consideration.

(b) Does not arise.

(c) and (d) The Government of Netherlands have been requested to undertake Detailed Engineering and Environment Impact Assessment Studies for the Project in question.

#### **Clearance to Kuriyarkutty Karapara Power Projects**

5707. SHRI P. SANKARAN:  
SHRI MULLAPALLY RAMACHANDRAN:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Kuriyarkutty-Karapara Power Projects are pending before the Government for environmental clearance;

(b) if so, the time by which these projects were sent to the Government for clearance;

(c) whether environmental/ecological study has been made into the effects of these projects; and

(d) if so, the details thereof and the decision taken by the Government on these projects?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI): (a) No, Sir.

(b) to (d) The project was resubmitted in January, 1997 by the Kerala State Electricity Board. Since the environmental data submitted was not adequate project authorities have been advised to submit a revised report. The Kerala State Electricity Board has been informed that the project stands closed.

#### **SAI Complex in Guwahati**

5708. SHRIMATI RANEE NARAH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Sports Authority of India Complex in Guwahati is lying incomplete due to lack of funds;

(b) if so, the time by which the construction work is likely to be completed; and

(c) the steps proposed to be taken by the Government to finish the work at the earliest?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) to (c) No, Sir. The Complex in Guwahati is complete except the synthetic track. The sub-base work of the synthetic track has recently been completed and the synthetic surface will be laid only after the monsoons are over.

#### **TLC in Scheduled Areas**

5709. SHRI D.S. AHIRE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Total Literacy Campaign has been launched in the scheduled areas also;

(b) if so, the coverage made in the scheduled areas in different States under the programme; and

(c) the achievements of the campaign in these areas?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) to (c) yes, Sir. The total literacy campaigns cover the entire illiterate population of age-group 15-35 years in a district, irrespective of their caste, creed or sex. The State-wise

coverage made and persons made literate under the total literacy campaigns launched in districts having scheduled areas is as follows:

State	Coverage	Persons made literate (Figures in lakh)
Andhra Pradesh	43.28	20.91
Bihar	8.04	0.55
Gujarat	13.66	11.97
Himachal Pradesh	1.08	0.41
Madhya Pradesh	73.58	25.99
Maharashtra	34.37	16.31
Orissa	31.26	9.82
Rajasthan	16.78	8.12

#### **Clearance of Power Projects**

5710. SHRI KONIJETI ROSAIAH: Will the Minister of POWER be pleased to state:

(a) whether a high level meeting consisting of Ministers of Finance and Power and various other Government officials was held in New Delhi on 30th June, 1998 to expedite the clearance of Power Projects in the country; and

(b) if so, the details of the decisions taken in the meeting?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM): (a) and (b) The Government have approved extension of counter guarantee in the case of the Visakhapatnam Thermal Power Project (1040 MW) in Andhra Pradesh, Bhadravati Thermal Power Project (1082 MW) in Maharashtra and Neyveli single unit lignite based Thermal Power Project (250 MW) in Tamil Nadu through a revised procedure. It has, *inter alia*, been decided that counter guarantee will be given only for the event of termination and will be limited to the outstanding foreign debt only.

Periodic review meetings are held at various levels in Government of India to monitor the progress of the